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ITEM NO.12

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A.Nos. 7 & 8 in Petition(s) for Special Leave to Appeal (Civil)
No(s).23530/2004

RAM DEI & ORS.

Petitioner(s)

VERSUS

RAM PRASAD MAURYA & ANR.

Respondent(s)

(With appln(s) for bringing on record the LR's. of deceased respondent,
c/delay in filing substitution appln. and office report)

Date: 25/02/2013 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J. CHELAMESWAR
(In Chambers)

For Petitioner(s) Mr. Priyyerajan Ambashthaa, Adv.
Mr. Rakesh Kumar, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s) Mr. Shashank Pandit, Adv.
Mr. Manoj Kumar Sharma, Adv.
Mr. Pradeep Misra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Four weeks' time, as requested, is granted to counsel for the
respondents to file reply to I.A.No. 7.

| (Jayant Kumar Arora)
| Sr. P.A.

| | (S.S.R.Krishna)
| | Court Master

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